PAPERS LAID ON THE TABLE

ANNUAL REPORTS (1964-65 AND 1965-66) OF THE INDIAN INSTITUTE OF TECH-NOLOGY, DELHI AND RELATED PAPER

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): Madam, I beg to lay on the Table a copy each of the following papers:—

- (a) Annual Report of the Indian Institute of Technology, Delhi, for the year 1964-65.
- (b) Annual Report of the Indian Institute of Technology, Delhi, for the year 1965-66,
- (c) Statement explaining the reasons for the delay in laying the Reports mentioned at items (a) and (b) above. [Placed in Library See No. LT-1874/67 for (a) to (c).]
- ANNUAL REPORT (1964-65) OF THE INSTITUTE OF TECHNOLOGY, KHARAGPUR AND RELATED PAPER
- II. ANNUAL REPORT (1966-67) OF THE INDIAN INSTITUTE OF TECHNOLOGY, KAN-PUR
- III. ANNUAL REPORT (1966-67) OF THE INDIAN, INSTITUTE OF TECHNOLOGY, BANGALORE
- DR. TRIGUNA SEN: Madam, I also beg to lay on the Table a copy each of the following papers:
- (a) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1964-65, together with a statement explaining the reasons for the delay in laying the Report. [Placed in Library. See LT-1875/67.]
- (b) Annual Report of the Indian Institute of Technology, Kanpur, for the year 1966-67. [Placed in Library. See No. LT-1873/67.]
- (c) Annual Report of the Indian Institute of Science, Bangalore, for the year 1966-67. [Placed in Library. See No. LT-1876/67.]

THE INDIAN ADMINISTRATIVE SERVICE (APPOINTMENT BY PROMOTION) FOUR-TEENTH AMENDMENT REGULATIONS, 1967

THE DEPUTY MINISTER IN THE MINISTRY OF MOME AFFAIRS (SHRI K. S. RAMASWAMY): Madam Deputy Chairman, I beg to lay

on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy of the Ministry of Home Affairs Notification G. S. R. No. 1419, dated the 16th September, 1967, publishing the Indian Administrative Service (Appointment by Promotion) Fourteenth Amendment Regulations, 1967. [Placed in Library. See No. LT-1535/67.]

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE UNION TERRITORY OF MANI-PUR FOR 1967-68

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Madam Deputy Chairman, I beg to lay on the Table a statement showing Supplementary Demands for Grants for expenditure of the Union Territory of Manipur for the year 1967-68.

ANNOUNCEMENT RE GOVERN-MENT BUSINESS

THE LEADER OF THE HOUSE (SHRI JAISUKHLAL HATHI): Madam Deputy Chairman, I beg to announce that Government business in this House for the week commencing 11th December, 1967 will consist of:—

- (1) Discussion on the Report of the University Grants Commission for 1965-66, on a motion to be moved by the Minister of Education
- (2) Discussion on the activities of CIA in the country and internal security of the country on motions to be moved by Shri Bhupesh Gupta and Shri H. C. Mathur respectively.
 - (3) Consideration and passing of-
 - (i) The Industrial Disputes (Amendment) Bill, 1967.
 - (ii) The Special Marriage (Amendment) Bill, 1967.
 - (iii) The Oaths Bill, 1967.
 - (iv) The Haryana State Legislature (Delegation of Powers) Bill, 1967.